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Title: Introduction of the Constitution (Amendment ) Bill, 2014 (Amendment of Article 39).

SHRI P.P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI P.P. CHAUDHARY : I introduce the Bill.

HON. CHAIRPERSON : Next, item No. 39. Shri Feroze Varun Gandhi – not present. Item No. 41, Shri Baijayant Panda – not present. Item Nos. 42 and 43, Shri Baijayant Panda – not present.